



भारतीय बीमा विनियामक और विकास प्राधिकरण, हैदराबाद
(Insurance Regulatory and Development Authority of India, Hyderabad)

Circular Resolution on Annual Accounts of 2020-21 Passed, Dated 18.11.2021

RESOLVED to approve the Annual Accounts of 2020-21 as audited by CAG for consideration and adoption. Thereafter, the accounts will be forwarded to the Central Government to be laid before each House of Parliament in terms of Section 17(4) of the IRDA Act, 1999.